

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON): (a) and (b) Government has seen the report.

(c) and (d) Scientists individually and in groups do bring to the notice of the Government their perception of the problems that they face. Government has ongoing mechanisms to review issues raised by them and to take corrective measures, whenever required. In the case of a recent memorandum received from the National Committee of Young Scientists and Research Fellows, a high level group under the Chairmanship of Prof. Yash Pal, has been set up to look into the points made.

Modifications in the transfer guidelines in Kendriya Vidyalaya Sangathan

833. SHRI VISHWASRAO RAM-
RAO PATIL:

SHRI BHADRESHWAR
BURAGOHAIR:

Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 77 and 1780 given in the Rajya Sabha on the 13th and the 27th March, 1990, respectively, and state:

(a) whether AIKVTAs has suggested some modifications in the existing transfer guidelines in the Kendriya Vidyalaya Sangathan;

(b) if so, the reaction of the Sangathan to each of the suggestions; and

(c) whether any changes have been made during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAI MEHTA): (a) Yes, Sir.

(b) The Suggestions given by All India Kendriya Vidyalaya Teachers Association on 5-4-1990 will be con-

sidered while reviewing the transfer guidelines for 1990-91.

(c) The following changes, broadly, were made in transfer guidelines during the year 1989-90;

- (1) Addition of 'Compelling administrative and compassionate Reasons' as a ground for transfer as against the earlier criterion of 'Administrative Reasons'.
- (2) The earlier medical ground for transfer was specific. This has been broadened and made general.
- (3) Earlier, death in the family of the teacher was mentioned as a specific ground for transfer. This specific mention has been dispensed with.
- (4) Earlier, transfer of unmarried girls to places of their convenience was not provided for. Now it has been provided.
- (5) Provision has also been made for transfer on grounds of teachers developing physical handicaps in the course of employment in KVS.
- (6) For Principals, previously there was a fixed tenure-5 years in a station. Now this has been dispensed with.
- (7) Post Graduate Teachers and above will be posted on promotion/direct recruitment to another state instead of another language area or region, as laid down earlier.
- (8) Post Graduate Teachers/Vice-Principals/Principals and above will not be posted on promotion/direct recruitment out of their home state if already working there, if they have less than 3 years to retire instead of 5 years, laid down earlier, subject to availability of vacancies.